

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 15th November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 115/2014 (CZ) (M.A.No.05/16) (M.A.No.437/17) (M.A.No.480/17) (M.A.No.481/17) (M.A.No.482/17) (M.A.No.483/17) (M.A.No.484/17) (M.A.No.485/17) (M.A.No.486/17) (M.A.No.487/17) (M.A.No.489/17)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
2.	Original Application No. 99/2017(CZ) (P.B.No.384/2017) (M.A.No.491/17)	Pathranand Vs State of M.P. & 5 Ors.	Mr. Vivek Choudhary, Adv. Mr. Pradeep Mishra, Adv. Mr. Daleep Dhyani, Adv. Mr. Sachin K. Verma, Adv.	
3.	Original Application No. 77/2017(CZ) (M.A.No.488/17)	Dinesh Dubey Vs State of M.P. & 5 Ors.	Mr. Dinesh Dubey, Adv.	
4.	Appeal No. 25/2017(CZ)	Prasoon Kumar Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv.	
AFTER NOTICE				
5.	Original Application No. 133/2017(CZ) (W.P.No.2606/16)	The Narmada Mission Vs State of MP & Ors.	Mr. Rajendra Tiwari, Adv. Mr. G.P.Singh, Adv.	
FOR ADMISSION				
6.	Original Application No. 101/2017(CZ)	Shailendra Jain Kanje Vs State of MP & 6 Ors.	Mr. K.P.Shrivastava, Adv.	
7.	Original Application No. 134/2017(CZ) (M.A.No.456/17)	Ramesh Agarwal Vs Chief Municipal Officer & Ors.	Mr. Ramesh Agarwal, Applicant in Person	
FOR COMPLETION OF PLEADING				
8.	Original Application No. 52/2017(CZ)	Akhil Vishnu Sharma Vs Water Resources Department, MP	Mr. Dharamveer Sharma, Adv.	

9.	Original Application No. 76/2017(CZ) (M.A.No.334/17)	Shardul Bajpai Vs. State of Chhattisgarh & 4 Ors.	Mr. Sandeep Singh Bhagel, Adv. Mr. Sidharth Chauhan, Adv. Mr. Rohit Sharma, Adv.	
10.	Appeal No. 26/2017(CZ) (M.A.No.378/17)	Ruchir Mayank Vs Chattisgarh Environment Conservation Board & 2 Ors.	Mr. Om Shankar Shrivastava, Adv. Mr. Dharamveer Singh, Adv. Ms. Parul Bhadoria, Adv.	
11.	Original Application No. 59/2015(CZ) (M.A.No.225/17)	Ramesh Singh Tomar Vs. Surendra Singh Bhadoria & 5 Ors.	Mr. Ramesh Singh Tomar, Applicant Mr. Yogesh Bhatnagar, Adv. Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Chandra Gopal, Adv.	
FOR COMPLIANCE				
12.	Original Application No. 42/2017(CZ)	Jagdish Kumawat Vs The Collector, Neemuch & 4 Ors.	Mr. Jagdish Kumawat, Applicant in person.	
13.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. <i>(Kaliasot River)</i> Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey, Applicant in Person Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ravikant Patidar, Adv. Mr. Ayush Dev Bajpia, Adv. for R-6 Mr. Vijay Choudhary Adv.	

Note : Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in